

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 2 of 2016 (SZ)

Applicant(s)

Respondent(s)

K.N. Somashekar
R.V. Road, Basavanagudi
Bangalore

1. The State of Karnataka
rep. by the Chief Secretary
Bangalore
2. Karnataka Neeravari Nigam Ltd
Rep. by its Company Secretary
Bangalore
3. Chairman KNNL
Bangalore
4. The Board of Directors
Karnataka Neeravari Nigam Ltd
Bangalore
5. The Managing Director KNNL
Bangalore
6. Chief Engineer KNNL
Chitradurga
7. Superintendent Engineer
KNNL, Tumkur
8. Executive Engineer
Yethinahole Project,
Sakaleshpur, Hassan
9. The Union of India
Rep. by the Secretary,
Ministry of Environment and Forests
And Climate Change, New Delhi
10. The Chief Conservator of Forests,
Ministry of Environment and Forests
Bangalore
11. The Additional Chief Secretary to
The Government, Department of Forests
Ecology and Environment
Government of Karnataka, Bangalore
12. The Principal Chief Conservator of
Forests, Government of Karnataka
Bangalore
13. The Chief Conservator of Forests
Belgaum
14. The Chief Conservator of Forests
Ballary
15. The Chief Conservator of Forests
Dharwad



16. The Chief Conservator of Forests
Shivamogga

Legal Practitioners for Applicant(s)

M/s. Prince Isac, G.Stanly

Legal Practitioners for Respondents

M/s.Naveen R.Nath & A.Sheik
Peer for R2 to R8
Mrs.Sumathi for R9 & R10

Note of the Registry	Orders of the Tribunal
Item No.7	<p>Date: 7th August, 2017</p> <p>There is no representation on behalf of the applicant. A reference shows that the learned counsel appearing for the applicant has not been appearing for the past few hearings. However, the learned counsel appearing for respondent Nos.2 to 8 is present.</p> <p>In view of the same, the application stands posted for dismissal on 09.09.2017.</p> <p>....., JM (Justice Dr.P.Jyothimani)</p> <p>.....EM (Shri P.S. Rao)</p>